

Vacancies in Central Labour Commission

1177. SHRI BINOY VISWAM: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

(a) whether it is a fact that Central Labour Commission has not notified for recruitment to the post of Regional Labour Commissioner (RLC) and lower posts in the recent past;

(b) when was the last recruitment held for the post of RLC and lower posts in Central Labour Commissioner's office;

(c) the details of last recruitment held under Central Labour Commissioner's office in all sectors;

(d) whether there are any vacancies presently in Central Labour Commissioner's office in RLC and lower posts; and

(e) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) The posts of Regional Labour Commissioner are manned by Senior Time Scale officers of the Central Labour Service. Recruitment to the Central Labour Service is done at the level of Junior Time Scale by direct recruitment and by promotion from the feeder grade from time to time. UPSC has recently recommended 33 candidates for recruitment to the lower post of Labour Enforcement Officer (Central).

(b) and (c) The requisite information is given in the Statement (*See* below).

(d) and (e) Yes, there are 20 vacancies in Regional Labour Commissioner (Central), 01 post is vacant in Assistant Labour Commissioner (Central) grade and 60 vacancies in the grade of Labour Enforcement Officer (Central). The Departmental Promotion Committee meeting has already been held for filling up the posts of Regional Labour Commissioner (Central). In respect of 60 vacancies in the grade of Labour Enforcement Officer (Central), 33 dossiers have been received from UPSC. Notice for filling up of vacancies under Limited Departmental Competitive Examination (LDCE) quota for the post of Labour Enforcement Officer (Central) has been issued. Meanwhile, stay against LDCE has been received from Hon'ble CAT, Bangalore. Due process has also been initiated to fill up the posts under the seniority quota.

Statement*Information regarding various recruitment in Central Labour Service*

Sl. No.	Name of Post	Method of Recruitment	Date of last recruitment/ promotion
1	2	3	4
1.	Higher Administrative Grade Chief Labour Commissioner (Central)	By promotion (on selection basis)	28.12.2018
2.	Senior Administrative Grade [Additional Chief Labour Commissioner (Central) or Deputy Director General (Hq.)]	By promotion (on selection basis)	01.02.2019
3.	Junior Administrative Grade Deputy Chief Labour Commissioner (Central) or Welfare Commissioner (Central) or Labour Welfare Commissioner (Central)	By promotion (on selection basis)	04.07.2018
4.	Senior Time Scale Regional Labour Commissioner (Central) or Deputy Welfare Commissioner (Central) or Deputy Labour Welfare Commissioner (Central)	By promotion (on selection basis)	31.12.2015
5.	Junior Time Scale Assistant Labour Commissioner (Central) or Assistant Welfare Commissioner (Central) or Assistant Labour Welfare Commissioner (Central) or Assistant Director	50 per cent by promotion 50 per cent by Direct Recruitment through UPSC	08.06.2016 26.11.2018 and 27.12.2018

1	2	3	4
6.	Labour Enforcement Officer (Central)	75% by Direct Recruitment by UPSC 20% by Limited Departmental Competitive Examination 5% by Promotion	01/09/2017 09/03/2012 30/08/2018

Opportunities for physiotherapists in the country

1178. SHRI T. G. VENKATESH: Will the Minister of LABOUR AND EMPLOYMENT be pleased to state:

- (a) the number of physiotherapists employed in the Ministry including allied offices and autonomous organisations like ESI hospital, etc.;
- (b) details of promotional hierarchy, pay and allowances extended to them;
- (c) when was the cadre formed and restructuring done till date;
- (d) if cadre restructure is done, whether physiotherapists are involved with equal opportunities or not, if not, the reasons therefor;
- (e) if involved, whether their views were considered or not, if not, the reasons therefor; and
- (f) whether 7th Pay Commission recommendation in respect to physiotherapists holistic cadre restructuring is done or not, the reasons therefor?

THE MINISTER OF STATE OF THE MINISTRY OF LABOUR AND EMPLOYMENT (SHRI SANTOSH KUMAR GANGWAR): (a) to (f) At present, total 36 Physiotherapists are working in ESIC Hospitals. They are in level-6 in the Pay matrix (7th CPC). The promotional post is Sr. Physiotherapist in the present structure. Pay and Allowance is applicable as per Central Government 7th Pay Commission. Recruitment Regulations for the post of Sr. Physiotherapist and Physiotherapist were notified on 22.06.1991 and 21.05.2011 respectively. For the purpose of cadre restructuring, draft Recruitment Regulation for the post of Physiotherapist was uploaded on the website of ESIC on 12.05.2017 seeking comments of stakeholders. All stakeholders, including Physiotherapists involved have been given opportunity to offer comments and such